

by States and Union Territories and publishes the same in its annual publication "Crime in India". The latest published report is of the year 2018. As per report, a total of 922, 901 and 1182 cases were registered and a total of 999, 1554 and 1421 persons were arrested under the Anti-terror law *i.e.* Unlawful Activities (Prevention) Act, 1967 (UAPA) in the country during the year 2016, 2017 and 2018 respectively.

(c) and (d) As per information received from NCRB, there are a total of 232, 272 and 317 cases, wherein chargesheet has been filed by the security agencies with respect to the cases registered under Anti-terror law *i.e.* Unlawful Activities (Prevention) Act, 1967 (UAPA) in the country during the year 2016, 2017 and 2018 respectively. Further, in the year 2017 and 2018, the number of chargeheests submitted in one to two years are 92 and 52 and after two years are 31 and 10 respectively.

Use of Government buildings for ARHCs in Bangalore

395. SHRI MALLIKARJUN KHARGE: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the Government buildings which are being used under the Affordable Rental Housing Complexes (ARHCs) scheme for migrants workers/ urban poor in the city of Bangalore;

(b) how many new ARHCs' construction has been started in Bangalore;

(c) the total number of migrant workers/urban poor residing in each Complex in the city of Bangalore; and

(d) the steps being taken to ensure that adequate social distancing is followed in such Complexes to prevent the spread of COVID-19?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) Scheme for Affordable Rental Housing Complexes (ARHCs), a sub-scheme under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for providing accommodation at affordable rent to urban migrants/ poor has been launched on 31.07.2020 after approval, of the Union Cabinet. It's Operational Guidelines along with other implementation framework have been circulated to all States/Union Territories (UTs) for planning and implementation. A draft Memorandum of Agreement (MoA) has been circulated to all States/UTs to sign with Ministry of Housing and Urban Affairs (MoHUA), Karnataka is one of the 17 States/UTs, which

have already signed the MoA with MoHUA to implement the Scheme. At present no ARHC has been made operational in the city of Bangalore or anywhere.

However, States/UTs have initiated actions to select concessionaire on Repair/Retrofit, Operate and Transfer Model to convert available Government funded housing complexes in to ARHCs. Actions on utilising available vacant sites with Public/Private bodies in to ARHCs is to be taken up after MoAs have been signed.

Rental housing for the poor

396. SHRI K.J. ALPHONS: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps been taken to implement the scheme of providing rental housing for the poor in urban areas;
- (b) the outlay for the scheme; and
- (c) how many rental houses will be built under the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Scheme for Affordable Rental Housing Complexes (ARHCs), a sub-scheme under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for providing accommodation at affordable rent to urban migrants/ poor has been launched on 31.07.2020 after approval of the Union Cabinet. Following steps have been taken to implement the scheme of ARHCs for urban migrants/poor:-

- (i) Operational Guidelines of ARHCs along with other implementation framework have been circulated to all States/Union Territories (UTs) for planning and implementation. E-copy of the guidelines has been uploaded on the websites of ARHC, Pradhan Mantri Awas Yojana - Urban (PMAY-U) and Ministry of Housing and Urban Affairs (MoHUA).
- (ii) A draft Memorandum of Agreement (MoA) has been circulated to all States/UTs to sign with MoHUA.
- (iii) A model Request for Proposal (RFP) has been shared with States/UTs for selection of Concessionaire to develop existing Government funded vacant housing complexes to be used as ARHCs for a period of 25 years under Repair/Retrofit, Develop, Operate and Transfer (RDOT) on Public Private Partnership (PPP) Mode.